

(c) whether any candidates obtaining high position in the order of merit have been kept out on flimsy grounds viz. participation in peaceful student demonstration and if so, whether the matter was properly investigated and the reasons conveyed to the candidates concerned; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H. R. GOKHALE): (a) Yes sir.

(b) to (d). A list of names of candidates declared qualified in the order of merit is attached. 25 candidates were to be appointed from this list to Delhi Judicial Service. Two candidates who had obtained higher positions were not considered suitable for appointment because they had given false information in the attestation form; in spite of the warning given therein that furnishing of false information or suppression of any factual information was likely to render candidate unfit for employment. The reasons for rejection are not conveyed to the candidates concerned.

List of order of merit of the candidates selected as a result of Delhi Judicial Service Competitive Examination held in September/October, 1972.

No. in order of merit	Name of candidate
1	Shri Hari Parkash Sharma
2	Shri Bhag wan Das Goel
3	Shri Ram Narain Jindal
4	Shri Kuldip Singh
5	Shri Babulal Garg
6	Miss Aruna Jain
7	Shri Mohindra Kumar Gupta
8	Shri Jagdish Prasad.
9	Shri Ashok Kumar Srivastava
10	Miss Urmila Rani

No. in order of merit	Nsme of candidate
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| 11 | Shri yash Paul Luckria |
| 12 | Shri Darshan Singh |
| 13 | Shri Vidya Bhushan Gupta |
| 14 | Shri Padam Chand Aggarwal |
| 15 | Shri Kailash Chander Lohia |
| 16 | Shri Satnam Singh |
| 17 | Miss Mamta Rani |
| 18 | Shri Shahsi Mohan Gupta. |
| 19 | Shri Dinesh Dayal |
| 20 | Shri Om Parkash Gogne |
| 21 | Shri Manjit Singh Sabharwal |
| 22 | Shri Raj Kumar Sharma. |
| 23 | Shri Jai Krishna (Scheduled Caste) |
| 24 | Shri Mukhtiar Singh (-do-) |
| 25 | Shri Thakur Das Keshav(Scheduled Caste) |
| 26 | Shri Balbir Singh (Scheduled Caste) |
| 27 | Shri Brahma Nand (Scheduled Caste) |
| 28 | Shri Jaswant Singh (Scheduled Caste) |
| 29 | Shri Bhola Datt. (Scheduled Caste) |
| 30 | Shri Rattan Lal Scheduled Caste) |

Rationalisation of capacities of foreign Drug Firms

4150. **SHRI K. S. CHAVDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 337 on 13th November, 1973 and state:

(a) what exactly is implied by rationalization of capacity in the case referred to;

(b) whether as a result of rationalisation, the formulations capacity of Messrs Glaxos has been increased;

(c) whether Government have taken into consideration its adverse effect on foreign exchange resources directly as well as indirectly i. e. enabling the foreign firm to build up its assets in India; and

(d) would it not mean regularising the unauthorised production of the firm and depriving Indian sector manufactures, who possess technical know-how etc. for the last two decades?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a). Rationalisation implies consolidation of capacities for each category of formulations with respect to production undertaken under the non-objection letters and the earlier liberalised policy including diversification and exemption with regard to formulation based on the bulk drugs produced by the concerned company.

(b). No, Sir. The capacity was fixed on the basis of the production already achieved in 1969, 1970 or 1971.

(c) Does not arise as no additional investment in plant and machinery was involved.

(d). No Sir.

Cancellation of trains between Hazrat Nizamuddin and Delhi Safdarjang and between Jind and Jakhhal.

4151. SHRI ISHWAR CHAUDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) whether a large number of trains viz. 1DJP, 2DJP, 343 Up, 344 Dn, 1DR, 2RDG, 1DSS, 2DSS and 1DKR/2DKR (between Hazrat Nizamuddin and Delhi Safdarjang) 1DJ/2DJ (between Jind and Jakhhal) on Delhi-Ferozapore section have been subjected to a frequent and prolonged cancellation during the year 1973;

(b) how many of them are still under suspension and what steps have been or are being taken to avoid such eventualities; and

(c) what is the total loss suffered by Railway in terms of passenger traffic on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI: (a) and (b). These trains were cancelled from time to time during the year 1973 due to factors like loco staff agitation, movement of foodgrains, reduced availability of coal etc. All these trains except 1DKR/2DKR have, however, since been restored.

(c) Information is being collected and will be laid on the table of the Sabha.

दिल्ली के लिए तीसरा बड़ा रेलवे स्टेशन बनाया जाना

4152. श्री शिव कुमार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में वर्तमान रेलवे स्टेशनों पर अत्यधिक भीड़ को कम करने के लिए एक तीसरा बड़ा स्टेशन बनाने का विचार है ;

(ख) यदि हाँ, तो उसके लिए अनुमानित परिव्यय कितना है ;

(ग) उम स्टेशन का नाम क्या होगा जिसका विकास इस प्रयोजन के लिए किया जायेगा; और

(घ) उम स्टेशन में कितनी यात्री गाड़ियां पहुँचा करेगी और चला करेगी ?